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(PART-I, SECTION-I)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 109 (RE-2007) /2004-2009
NEW DELHI, DATED THE 7th FEBRUARY, 2008.

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-2009 and Paragraph 1.1 of the Handbook of Procedures (Vol.I), the Director General of Foreign Trade hereby makes the following additions/amendments in the Schedule of DEPB Rates (as amended from time to time) with immediate effect:

Product Group: Engineering Products				
Product Code: 61				
DEPB Sl. No.	Description	DEPB Rate	Existing Value Cap	Revised Value Cap
566	Non-Cast Hardware Fittings made of Stainless Rod, Grade 304	6%	Rs.350/- per kg	Rs.671/- per kg

Product Group: Chemicals			
Product Code: 62			
DEPB Sl. No.	Description	DEPB Rate	Value Cap
1026	Titanium Dioxide (Rutile)	4%	--

Product Group: Plastics

Product Code: 63				
DEPB Sl. No.	Description	DEPB Rate	Existing Value Cap	Revised Value Cap
48	Polyester Chip for Moulding Grade (High Pressure Grade)	8%	Rs.46/- per kg	Rs.58/- per kg

Product Group: Textiles				
Product Code: 89				
DEPB Sl. No.	Description	DEPB Rate	Existing Value Cap	Revised Value Cap
41	Acrylic Yarn (Acrylic content 100%)	9.2%	Rs.106/- per kg	Rs.137/- per kg

This issues in Public interest.

Sd/-

(R.S. Gujral)

Director General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India

(Issued from F.No.01/94/180/ DEPB-08/PN/AM08/PC-I)